

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2288

ANSWERED ON:09.03.2011

MOCK ANTI-HIJACK DRILL

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Botcha Lakshmi Smt. Jhansi;Gaikwad Shri Eknath Mahadeo;Mcleod Smt. Ingrid;Rani Killi Krupa;Yaskhi Shri Madhu Goud

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether in a recent mock drill on Anti-Hijack Response Mechanism System at Delhi Airport, several glaring flaws were detected;
- (b) if so, the details thereof and the reasons therefor;
- (c) the persons/agencies responsible therefor; and
- (d) the corrective steps taken by the Government to put in place the proper mechanism to check hijacking?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a) Yes, Madam, Some procedural lapses, and lack of coordination among various agencies were noticed.
- (b) Details of lapses cannot be divulged on the floor of the House being secret in nature and impinging upon national security.
- (c) Some deficiencies were noticed on the part of DIAL AAI, CISF, Air India and Delhi Police. BCAS has taken necessary action and has directed the concerned agencies to improve the system.
- (d) Proper mechanism is in place for handling aircraft hijack situation.